

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 09 OF 2022 (SZ)

IN THE MATTER OF:

Pisati Indira Reddy
R/o Pedda Amberpet Village,
Abdullapurment Mandal
Ranga Reddy District and another.

....

Applicant(s)

Versus

Union of India Rep. by its Secretary,
Ministry of Environment, Forests
and Climate Change,
New Delhi and 32 Ors

....

Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R4)

RUNNING INDEX

Sl. No.	Particulars	Page Nos.
1.	Report dated 18.08.2023 of Telangana State Pollution Control Board (TSPCB) (R4), Regional Office, Yadadri Bhuvanagiri District. Report dated 17.08.2023 of Telangana State Pollution Control Board (TSPCB) (R4), Regional Office, Rangareddy District.	1 – 7
2.	Annexure–I – Latest Photograph taken on 18.08.2023 showing operational status of M/s. Sai Vikas Stone Crushing Industries (5.645 Ha Rough Stone & Road Metal Mine), Sy.No. 56, 57, 58 & 64, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District [R15(A)].	8
3.	Annexure–II – Latest Photograph taken on 18.08.2023 showing non-operational status of M/s. Sri Guduru Narender Reddy (0.99 Ha Rough Stone & Road Metal Mine), Sy.No.73/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R26).	9
4.	Annexure–III – Latest Photograph taken on 18.08.2023 showing non-operational status of M/s. Alluri Estates Pvt Ltd., (6.60 Ha Rough Stone & Road Metal Mine), Sy.No.57, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R27).	10
5.	Annexure–IV – Latest Photograph taken on 18.08.2023 showing air pollution control measures of M/s. Sai Vikas Stone Crushing Industries, Sy.No. 64 & 76, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R15).	11 – 15
6.	Annexure–V – Latest Photograph taken on 18.08.2023 showing air pollution control measures of M/s. Sri Venkata Shiva Metal Industries, Sy.No. 56/A, 65/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R16).	16 – 19

Sl. No.	Particulars	Page Nos.
7.	Annexure-VI – Latest Photograph taken on 18.08.2023 showing air pollution control measures of M/s. Superfine Sand (Hyderabad) Ltd., Sy.No. 82, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R17).	20 – 23
8.	Annexure-VII – Letter dated 16.08.2023 received from M/s. PSK Infrastructure & Projects Pvt Ltd., Sy.No.79/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R28).	24
9.	Annexure-VII A – Latest Photograph taken on 18.08.2023 showing the dismantled status of M/s. PSK Infrastructure & Projects Pvt Ltd., Sy.No.79/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R28).	25
10.	Annexure-VIII – Latest Photograph taken on 18.08.2023 showing non-operational status of M/s. Nagarjuna Hy-Tech Constructions, Sy.No.78/A/1, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District (R29).	26
11.	Annexure-IX – Respondent Board letter dated 22.05.2023 addressed to the Additional Commissioner of Police, Rachakonda Police Commissionerate.	27 – 29
12.	Annexure-X – Respondent Board letter dated 22.05.2023 addressed to the Tahsildar, Abdullapurmet Mandal, Rangareddy District.	30 – 32

Place: Hyderabad.

Date: 19-08-2023.

T. Jankar

Counsel for Respondent No. 4

Report dated 18.08.2023 of the Telangana State Pollution Control Board (Respondent No. 4) in OA No. 9 of 2022 filed by Sri Pisati Indira Reddy, R/o.Pedda Amberpet Village, Abdullapurmet Mandal, Rangareddy District against Stone Crushing, Quarries & Hot Mix Units operating in Abdullapurmet Mandal, Rangareddy District and Deshmukhi Village, Pochampally (M), Yadadri Bhuvanagiri District.

It is to submit that an OA No. 9 of 2022 filed by Sri Pisati Indra Reddy, R/o. Pedda Amberpet Village, Abdullapurmet Mandal, Rangareddy District against Stone Crushing, Quarries & Hot Mix Units operating in Abdullapurmet Mandal, Rangareddy District and Deshmukhi Village, Pochampally (M), Yadadri Bhuvanagiri District on air pollution due to the operation of the units.

The latest status of Environmental Clearance (EC) and Consent for Operation (CFO) status of respondent Quarries, Stone Crushers and Hot Mix Plants in O.A.No. 09 of 2022 are as given below:

Stone Metal Quarries:

S.No.	Name of the Stone Metal Quarry	Status of Environmental Clearance (EC) & Consent for Operation (CFO)
1	R15(A) - M/s. Sai Vikas Stone Crushing Industries, (5.645 Ha Rough Stone & Road Metal Mine), at Sy.No. 56, 57, 58 & 64, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District	<ul style="list-style-type: none"> ➤ Obtained Environmental Clearance vide order dt: 08.03.2018 for 5.645 Ha Rough Stone & Road Metal mine from SEIAA, Telangana. ➤ The mine has CFO of the Board valid upto 30.06.2024. ➤ The latest photographs taken on 18.08.2023 showing operational status is herewith enclosed as Annexure – I.
2	R26 - M/s. Sri Guduru Narendra Reddy, (0.99 Ha. Rough Stone & Road Metal Mine), Sy.No. 73/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District.	<ul style="list-style-type: none"> ➤ The stone metal quarry has closed its operations and surrendered the quarry lease to the Mining Department. ➤ The latest photographs taken on 18.08.2023 showing the non-operation status are herewith enclosed as Annexure – II.
3	R27 - M/s. Alluri Estates Pvt. Ltd., (6.60 Ha Rough Stone & Road Metal Mine), Sy.No. 57, Deshmukh (V), Pochampally (N), Yadadri Bhuvanagiri District	<ul style="list-style-type: none"> ➤ Obtained Terms of Reference (ToR) vide order dt: 20.06.2023 for 6.60 Ha Rough Stone & Road Metal mine from SEIAA, Telangana. ➤ The quarry is not in operation. ➤ The latest photographs taken on 18.08.2023 showing the non-operation status are herewith enclosed as Annexure – III.

Stone Crushers:

S.No.	Name of the Stone Crusher	Status of Consent for Operation (CFO)
1	R15 - M/s. Sai Vikas Stone Crushing Industries, Sy. No. 64 & 76, Deshmukh (V), Budhan Pochampally (M), Yadadri Bhuvanagiri district.	<ul style="list-style-type: none"> ➤ The crusher has CFO (auto renewal) of the Board valid upto 31.05.2032. ➤ The latest photographs taken on 18.08.2023 showing air pollution

		control measures are herewith enclosed as Annexure – IV.
2	R16 – M/s. Sri Venkata Shiva Metal Industries, Sy. No. 56/A, 65/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri district	<ul style="list-style-type: none"> ➤ The crusher has CFO of the Board valid upto 30.06.2032. ➤ The latest photographs taken on 18.08.2023 showing air pollution control measures are herewith enclosed as Annexure – V.
3	R17 – M/s. Superfine Sand (Hyderabad) Ltd., Sy.No.82, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District.	<ul style="list-style-type: none"> ➤ The crusher has CFO of the Board valid up to 31.03.2028. ➤ The latest photographs taken on 18.08.2023 showing air pollution control measures are herewith enclosed as Annexure – VI.

Hot Mix Plants:

S.No.	Name of the Hot Mix Plant	Status of Consent for Operation (CFO)
1	R28 – M/s. PSK Infrastructure and Projects Private Limited Sy.No.79/A, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District.	<ul style="list-style-type: none"> ➤ The Hot Mix Plant has CFO of the Board valid up to 30.06.2025. ➤ However, the industry vide letter dt.16.08.2023 submitted that the existing Hot Mix Plant is removed from the premises and surrendered the CFO order dt.12.08.2020. Annexure – VII. ➤ The latest photographs taken on 18.08.2023 showing dismantled status is herewith enclosed as Annexure – VII A.
2	R29 – M/s. Nagarjuna Hy-Tech Constructions, Sy.No.78/A, 78/A/1, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District.	<ul style="list-style-type: none"> ➤ The Hot Mix Plant has CFO of the Board valid up to 31.07.2033. ➤ The industry is not in operation. The latest photographs taken on 18.08.2023 showing the non-operation status are herewith enclosed as Annexure – VIII.

In view of the above, the respondent Board will continuously monitor the Stone Crushers, Stone Metal Quarries and Hot Mix Plants in the area for environmental compliance.

Place: Nalgonda

Date: 18.08.2023


ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
 T.S. Pollution Control Board,
 Regional Office, Nalgonda.

(3)

Report dated 17.08.2023 of the Telangana State Pollution Control Board (Respondent No. 4) in OA No. 9 of 2022 filed by Sri Pisati Indira Reddy, R/o.PeddaAmberpet Village, Abdullapurmet Mandal, Rangareddy District against Stone Crushing, Quarries & Hot Mix Units operating in Abdullapurmet Mandal, Rangareddy District and Deshmukhi Village, Pochampally (M), Yadadri Bhuvanagiri District.

It is to submit that an OA No. 9 of 2022 was filed by Smt. Pisati Indira Reddy, R/o.Rangareddy District against Stone Crushing, Quarries & Hot Mix Units operating in Bandiravirala (V), Abdullapurmet (M), Rangareddy District and Deshmukhi (V), Pochampally (M), Yadadri-Bhuvanagari District on air pollution due to the operation of the units.

The Hon'ble NGT vide order dated: 17.04.2023 directed that "it is open to the authorities to inspect and find out if any of the units are operating without appropriate approval and consent and take necessary action, if they are in violation."

In this regard, the following is submitted:

The latest status of Environmental Clearance (EC) and Consent for Operation (CFO) status of respondent Quarries, Stone Crushers and Hot Mix Plants in O.A.No. 09 of 2022 are as given below:

Stone Quarries:

S No	Name of the stone metal quarry	EC Status
	M/s. Tirumala Rock Sand Manufacturing Unit (Mine), Sy.No.268, (32A & 32B), Bandaraviryala (V), Abdullapurmet (M), Rangareddy District(R11)	Public Hearing is conducted on 26.07.2022, the issue of EC was recommended by SEAC and the same was approved by SEIAA in its 232 nd meeting held on 28.07.2023 subject to submission of Bank Guarantee, Action Plan and outcome of Hon'ble NGT Orders in OA No.9 of 2022.
	M/s. KRC Infra Projects (5.038 Ha Rough Stone & Metal Quarry) , Sy No. 268, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District(R12)	Obtained EC vide order dated: 19.03.2018
	M/s. Padamavathi Metal Industries (6.0 Acres in Block 31A, 4.0 Acres in Block No. 31B and 2.45 Acres in common Area), Sy.No.268, Bandaraviryal (V), Abdullapurmet (M), Rangareddy District (R13)	Public Hearing is conducted on 26.07.2022, the issue of EC was recommended by SEAC and the same was approved by SEIAA in its 232 nd meeting held on 28.07.2023 subject to submission of Bank Guarantee, Action Plan and outcome of Hon'ble NGT Orders in OA No.9 of 2022.
	M/s. Sai Baba Metal Industry in Sy.No.268, Bandaraviryal (V),	Public Hearing is conducted on 26.07.2022, the issue of EC was recommended by SEAC

Abdullapurmet (M), Rangareddy District (R14)	and the same was approved by SEIAA in its 232 nd meeting held on 28.07.2023 subject to submission of Bank Guarantee, Action Plan and outcome of Hon'ble NGT Orders in OA No.9 of 2022.
M/s. Shona Engineers (6.0 Acres in Block No.25A, 4.0 Acres in Block No.25B and 2.45 Acres in Common Area), Sy.No.268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District (R31)	Public Hearing is conducted on 26.07.2022, the issue of EC was recommended by SEAC and the same was approved by SEIAA in its 232 nd meeting held on 28.07.2023 subject to submission of Bank Guarantee, Action Plan and outcome of Hon'ble NGT Orders in OA No.9 of 2022.
M/s. BNR Stone Crusher, Sy.No.268, Chinnaraviryala (V), Abdullapurmet (M), Rangareddy District (R32)	Public Hearing is conducted on 26.07.2022, the issue of EC was recommended by SEAC and the same was approved by SEIAA in its 232 nd meeting held on 28.07.2023 subject to submission of Bank Guarantee, Action Plan and outcome of Hon'ble NGT Orders in OA No.9 of 2022.

Stone Crushers:

SI No.	Name & address of the Stone Crushers	CFO Validity	Action taken by the Board
1.	R7 - M/s. Yadadri Stone Crusher, Sy.No.260AA/2, 260AA1A, 260AA4, 260A3, 260A2, 260A1, 260A, Banda Raviryala, Abdullapurmet(M), Rangareddy District	CFO valid upto 30.11.2031	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.
2.	R8 - M/s. BNR Sand Manufacturing Unit (A unit of BNR Stone Crushers), Sy.No.268 & 248, Chinnaravirala (V), Hayathnagar (M), Rangareddy District	CFO valid upto 30.09.2032	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.
3.	R9 - M/s. Sri Renuka Rock Sand, Sy No.253AA, 253E & 259E, Banda Raviryala, Abdullapurmet(M), Rangareddy District	CFO valid upto 28.02.2031.	Closure order issued vide Order dated 11.05.2022. subsequently, the temporary revocation of closure order issued on 04.07.2022 in latest on 02.03.2023 for the period of six (6) months.
4.	R10 - M/s. Sai Rohit Metal Industries, Sy.No.253/A/1,	CFO valid upto 28.02.2031	Directions issued vide order dated

Sl No.	Name & address of the Stone Crushers	CFO Validity	Action taken by the Board
	253/AA/2, 253/A/3, 253/AA/4, 253/A/A/2, 4, 253/AA/1, 3, 5 & 268, Banda Raviryala, Abdullapurmet (M), Rangareddy District		20.12.2021. The industry has complied with the directions issued by the Board.
5.	R11 - M/s. Tirumala Rock Sand Manufacturing Unit, Sy.No.246/AA, 247/A, 247/AA&249/AA, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District	CFO valid upto 31.12.2030	Directions issued vide order dated 20.12.2021. The industry has complied with the directions issued by the Board.
6.	R12 - M/s. KRC Infra Projects, Sy.No.268, Chinnaravirala (V), Hayathnagar (M), Rangareddy District	CFO valid upto 31.12.2027	Issued closure order on 20.12.2021 and subsequently, Revocation orders issued vide order dated 06.04.2022. However, the crusher has dismantled plant & machinery.
7.	R33 - M/s. Uday Stone Crushing Pvt. Ltd., Sy.No.293/1, Bandaraviryala (V), Abdullapurmet (M), Rangareddy District.	CFO valid upto 31.01.2033	Directions issued vide order dated 20.12.2021. Further, closure orders were issued vide order dated 04.07.2022 subsequently, the temporary revocation of closure order issued on 10.03.2023 for the period of six (6) months.

Hot Mix Plants:

Sl.No.	Name & address of the Hot mix plants	Consent Order validity	Closure Order dated	Present status
1.	R18 - M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2025	The Board issued closure order vide order dated 05.01.2021. The Board has issued Temporary Revocation of Closure Order,	In operation.

6

Sl.No.	Name & address of the Hot mix plants	Consent Order validity	Closure Order dated	Present status
			dt:12.06.2023 for a period of six (6) months up to 11.12.2023.	
2.	R19 - M/s. S.V.Constructions (B Raghuma Reddy Constructions), Sy.No.202 & 203, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.11.2023	The Board issued closure order vide order dated 05.01.2021. The issue of revocation was placed in the TF Committee meeting held on 07.08.2023 and the case is deferred.	Not in operation
3.	R20 - M/s. Ambica Infra Company, Sy.No.206, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2020	The Board issued closure order vide order dated 05.01.2021	The unit has become sick.
4.	R21 - M/s. Mayank Infra, Sy.No.205 & 206, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2025	The Board issued closure order vide order dated 05.01.2021. The issue of revocation of closure order is under process.	Not in operation
5.	R22 - M/s. P N Constructions (Ganesh Constructions), Sy.No.207, Taramathipet (V), Hayathnagar (M), Rangareddy District	CFO is obtained. Valid upto 28.02.2023. The industry has applied for CFO Renewal which is under process.	The Board issued closure order vide order dated 05.01.2021. The issue of revocation of closure order is under process.	Not in operation
6.	R23 - M/s. SPR Constructions, Sy.No.208, Saddupally (V), Abdullapurmet (M), Rangareddy District	CFO is obtained. Valid upto 31.12.2020	The Board issued closure order vide order dated 05.01.2021	Not in operation
7.	R24 - M/s. K.Chandrashekar Hot Mix Plant, Sy.No.207,	CFO is obtained. Valid upto 31.01.2026	The Board issued closure order vide order	Not in operation

7

Sl.No.	Name & address of the Hot mix plants	Consent Order validity	Closure Order dated	Present status
	Saddupally (V), Abdullapurmet (M), Rangareddy District		dated 05.01.2021.	
8.	R25 - M/s. Venkatesh Hot Mix Plant, Sy.No. 207, Saddupally (V), Abdullapurmet (M), Rangareddy District	Not obtained CFO	The Board issued closure order vide order dated 05.01.2021	The plant & machinery is dismantled.

The RO, Rangareddy has addressed letters vide dated 22.05.2023 to the Additional Commissioner of Police, Rachakonda Police Commisionerate and Tahsildhar, Abdullapurmet Mandal to take action against 3 nos. of Hot Mix Plants operating even after issue of closure orders **(ANNEXURE-IX & X)**.

The Tahsildhar, Abdullapurmet Mandal in co-ordination with PCB officials seized the hot mix plants on 27.06.2023. Presently, the hot mix plants are not in operation.

Submitted.

Place: Hyderabad

Date: 17.08.2023

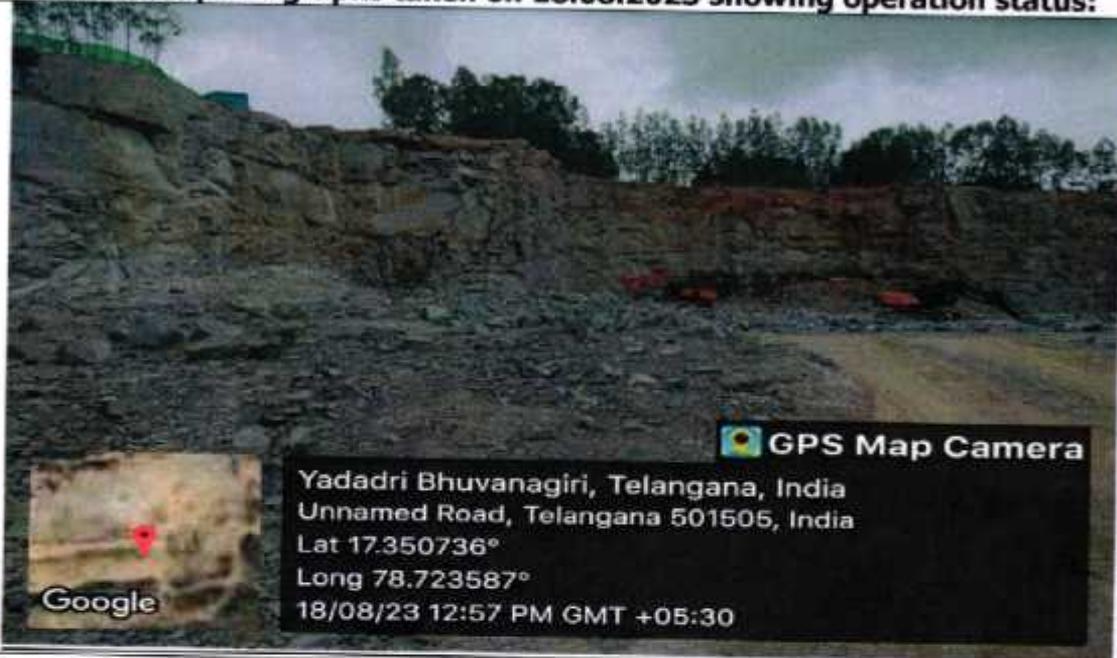


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Annexure - I

M/s. Sai Vikas Stone Crushing Industries, (5.645 Ha Rough Stone & Road Metal Mine), at Sy.No. 56, 57, 58 & 64, Deshmukhi (V), Pochampally (M), Yadadri Bhuvanagiri District (R15(A))

The latest photographs taken on 18.08.2023 showing operation status:

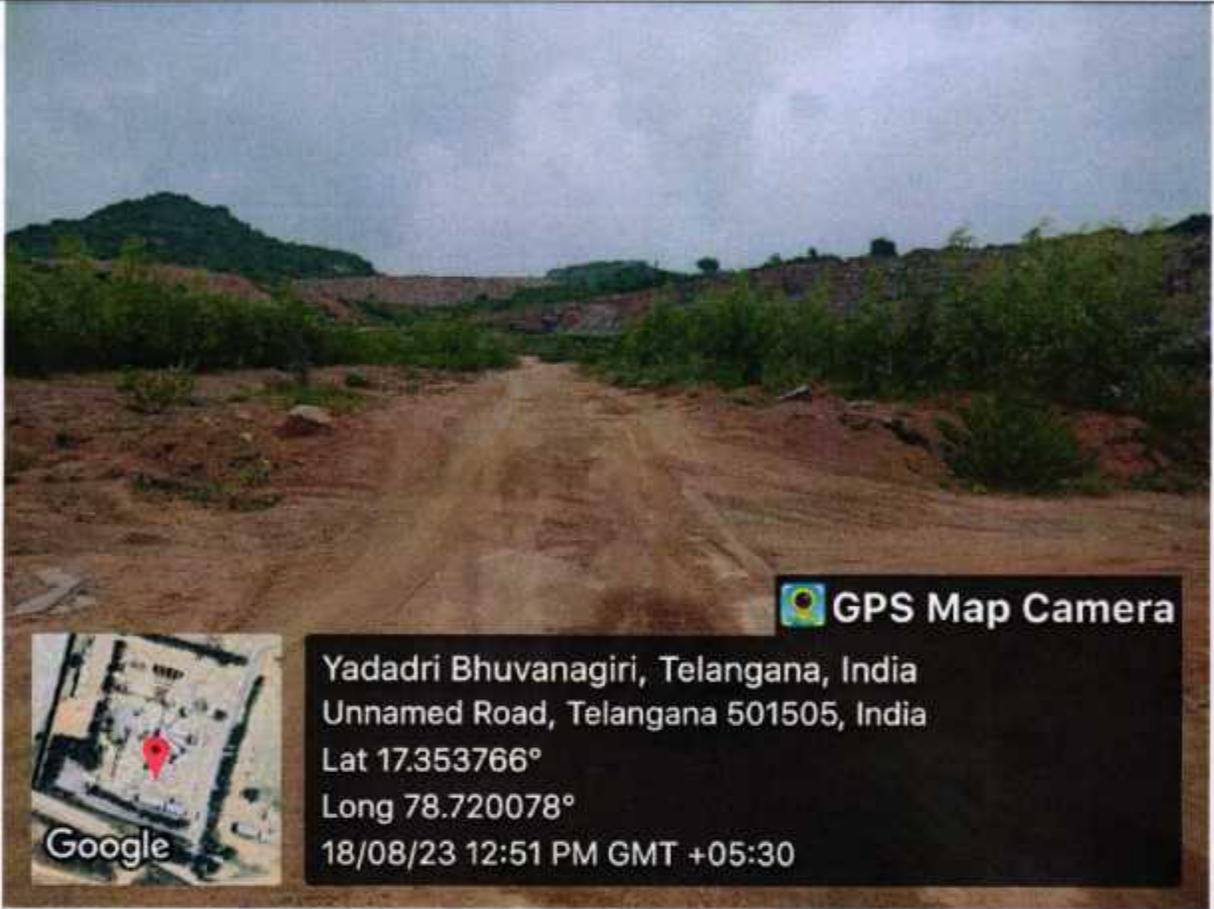


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Annexure - II

M/s. Sri Guduru Narender Reddy, (0.99 Ha. Rough Stone & Road Metal Mine), Sy.No. 73/A, Deshmukh (V), Pochampally (M), Yadadri Bhuvanagiri District. (R26)

The latest photographs taken on 18.08.2023 showing the non-operation status:

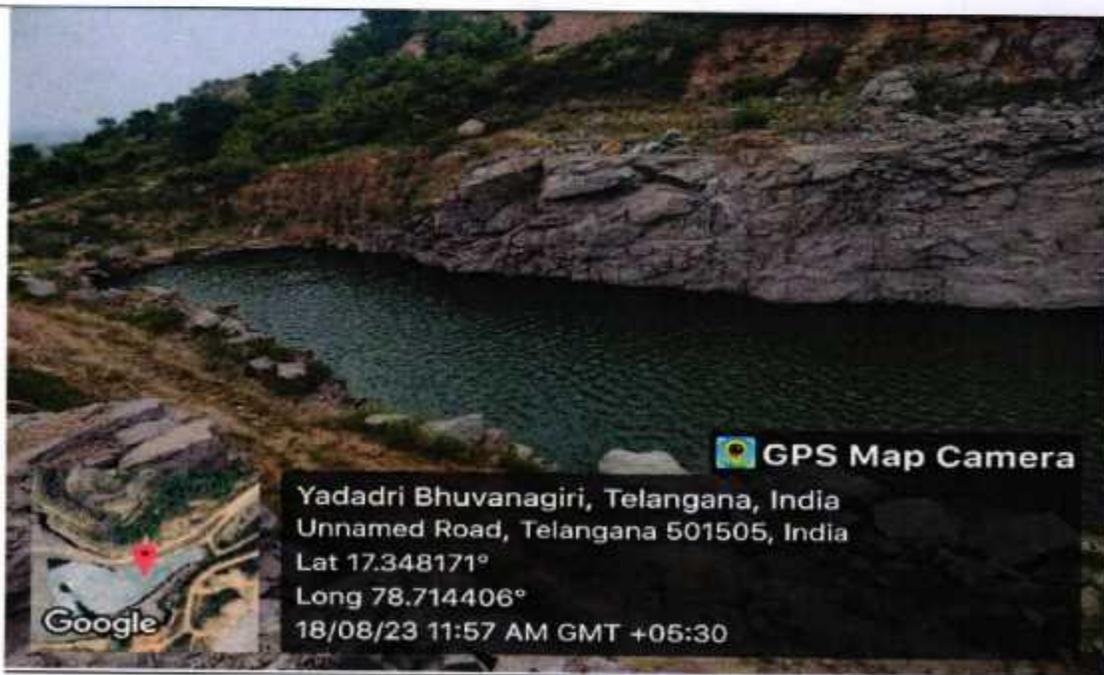
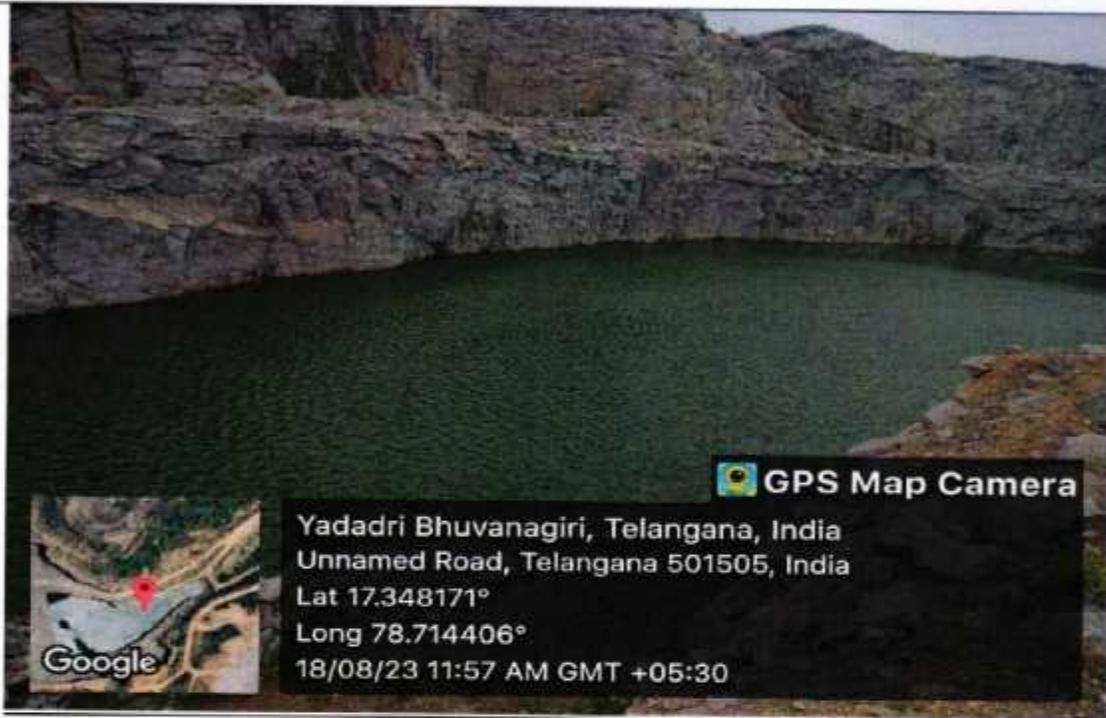


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Annexure - III

M/s. Alluri Estates Pvt. Ltd., (6.60 Ha Rough Stone & Road Metal Mine), Sy.No. 57, Deshmukh (V), Pochampally (N), Yadadri Bhuvanagiri District (R27)

The latest photographs taken on 18.08.2023 showing the non-operation status:



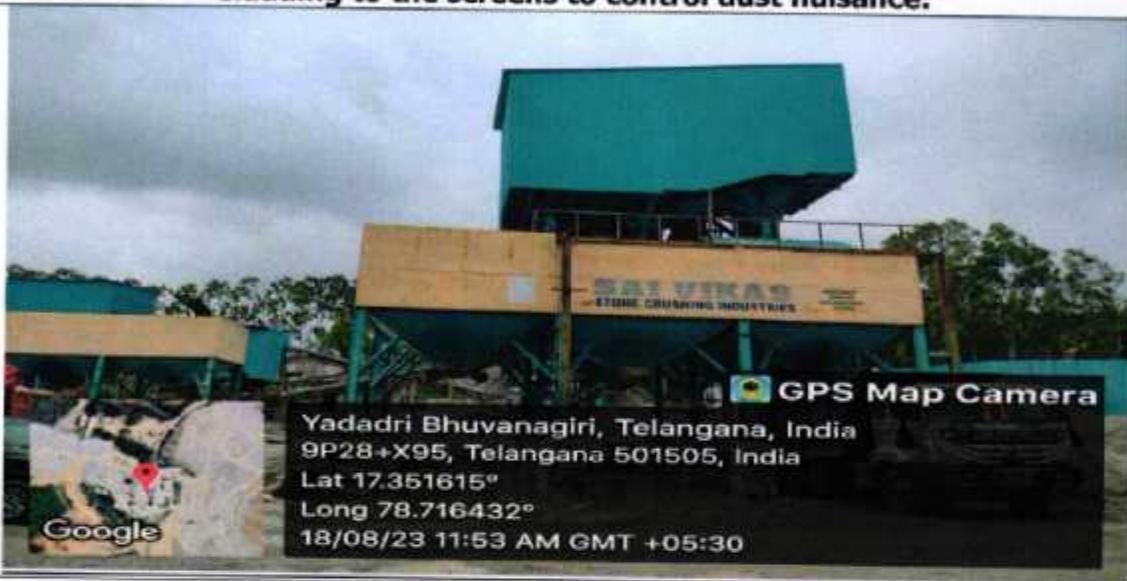
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Annexure - IV

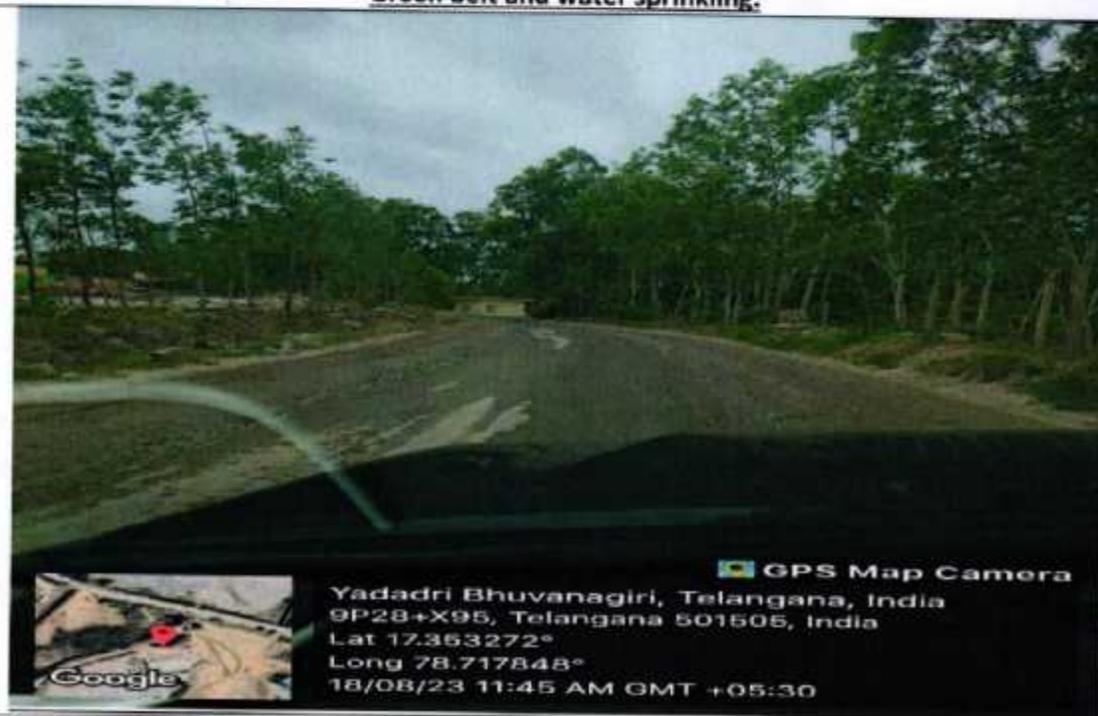
M/s. Sai Vikas Stone Crushing Industries, Sy. No. 64 & 76, Deshmukh (V), Budhan Pochampally (M), Yadadri Bhuvanagiri district (R15)

The latest photographs taken on 18.08.2023 showing air pollution control measures:

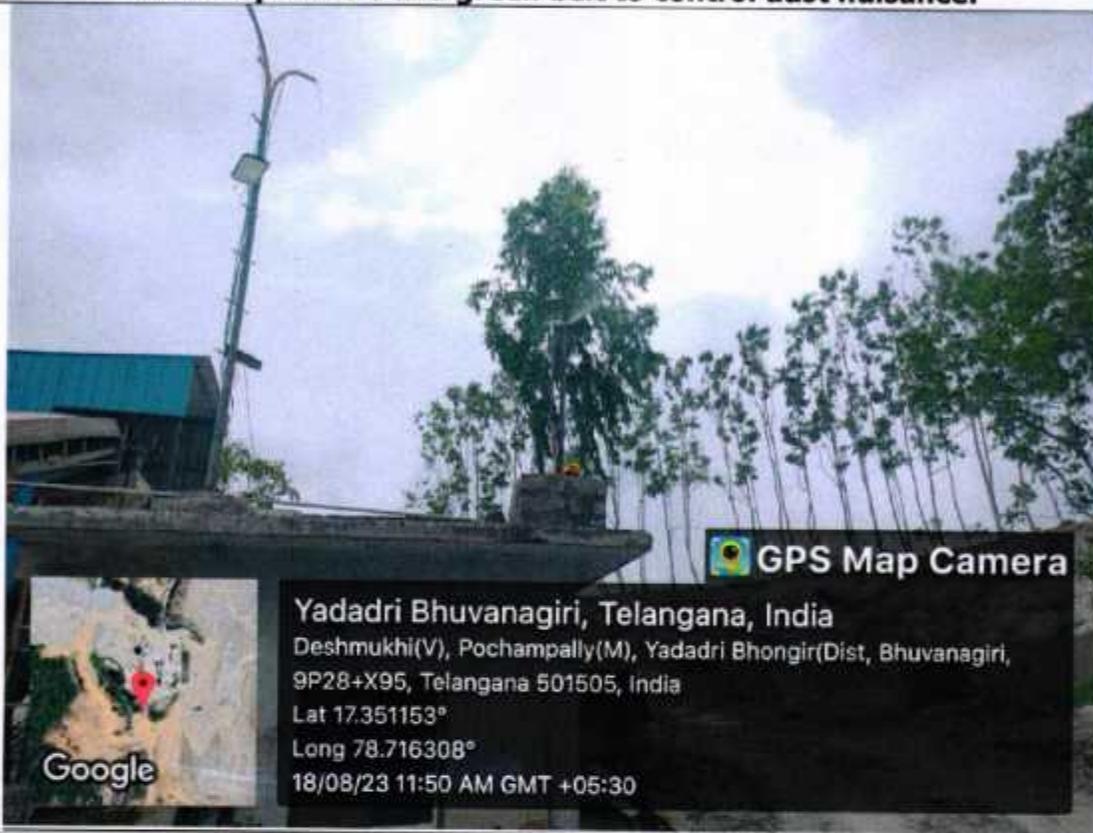
Cladding to the screens to control dust nuisance:



Green belt and water sprinkling:



Water Sprinklers and green belt to control dust nuisance:



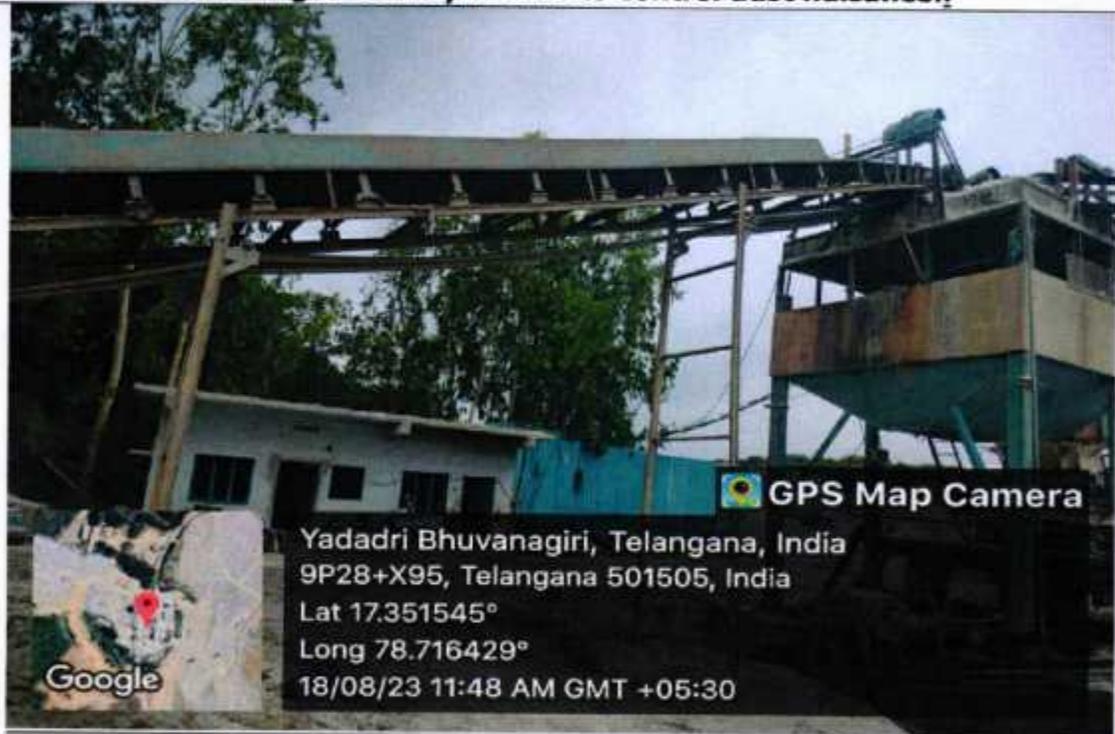
Water Sprinklers on conveyor belts to control dust nuisance:



Water Sprinklers at Jaw Crusher to control dust nuisance:

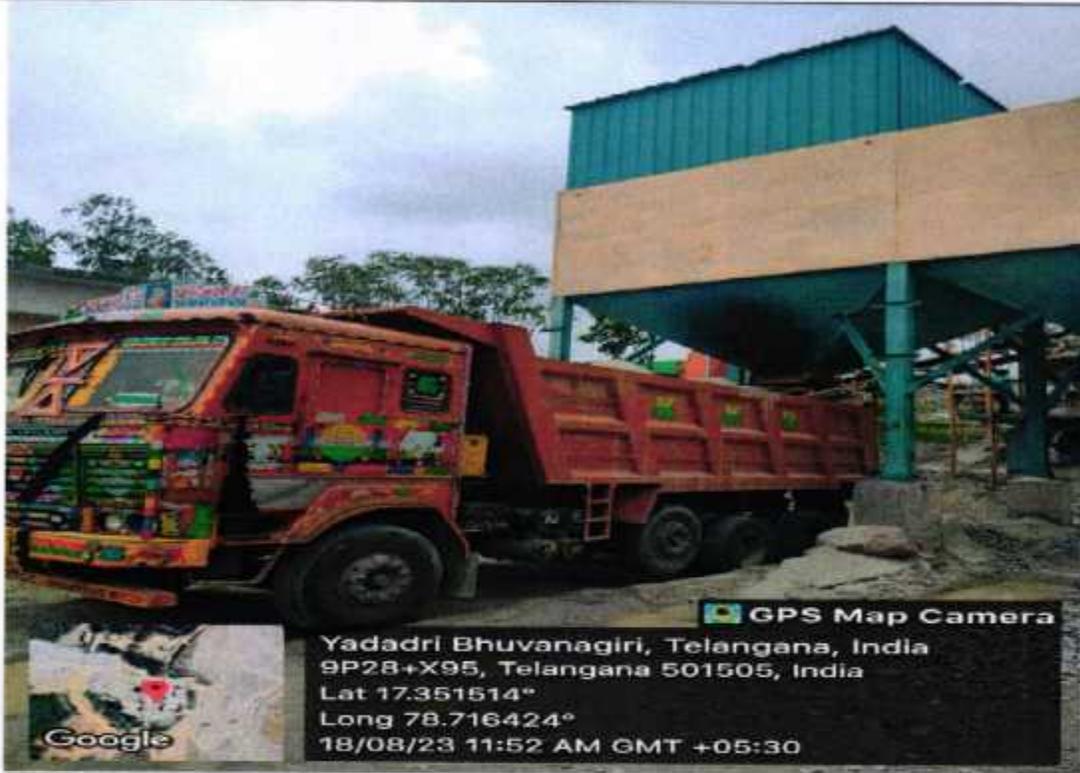


Cladding to conveyor belts to control dust nuisance:

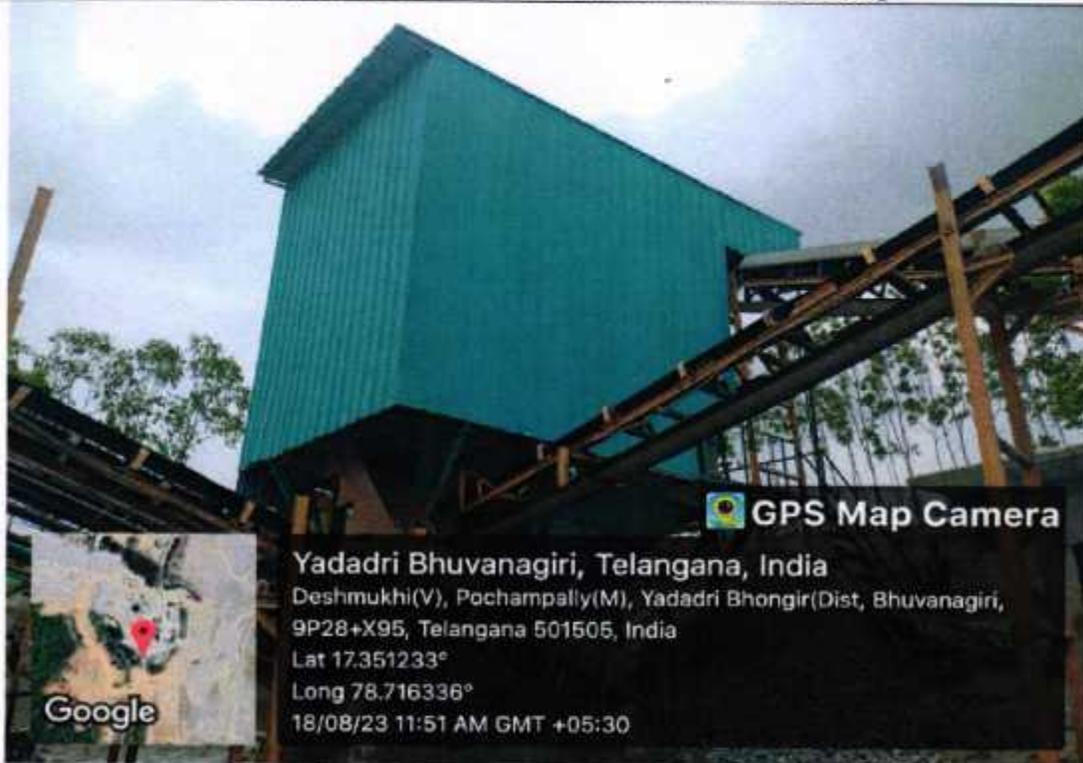


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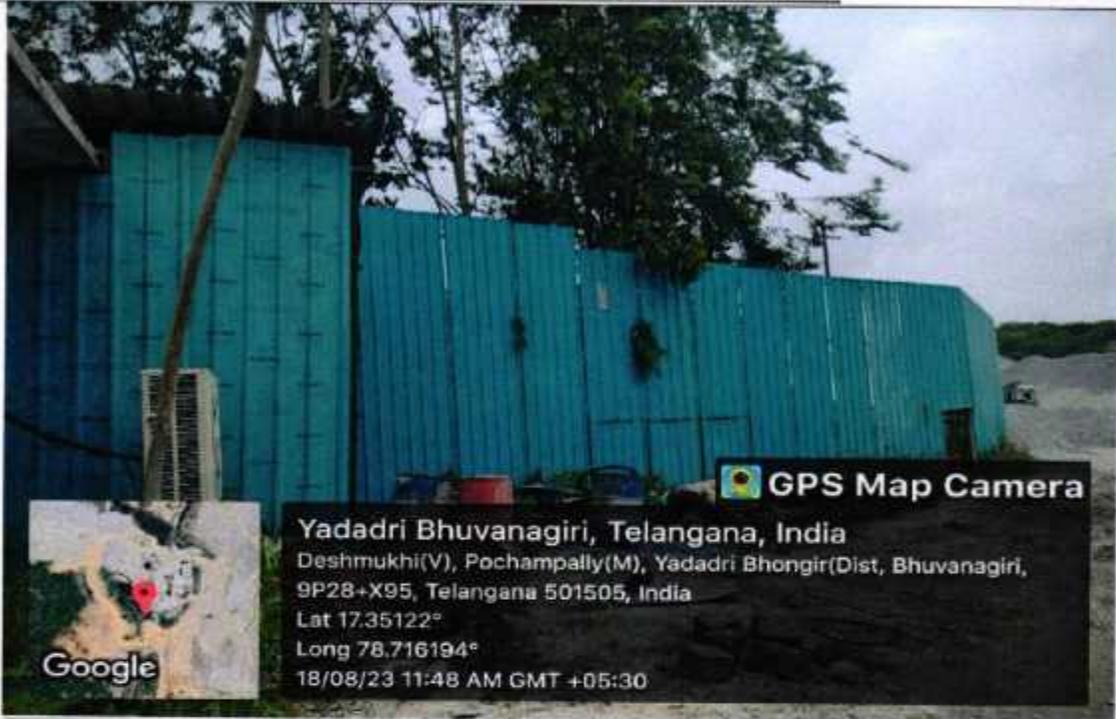
Dust bunker to control dust nuisance:



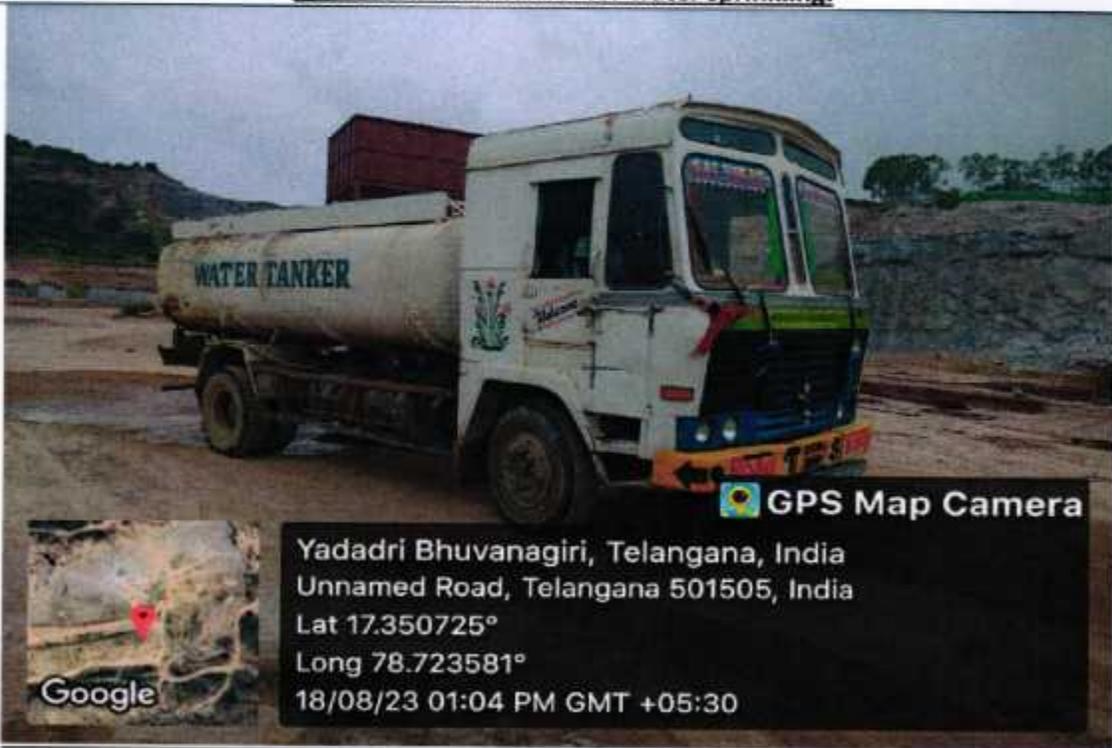
Cladding to screens to control dust nuisance::



Wind breaking walls to control dust nuisance:



Dedicated water tanker for water sprinkling:



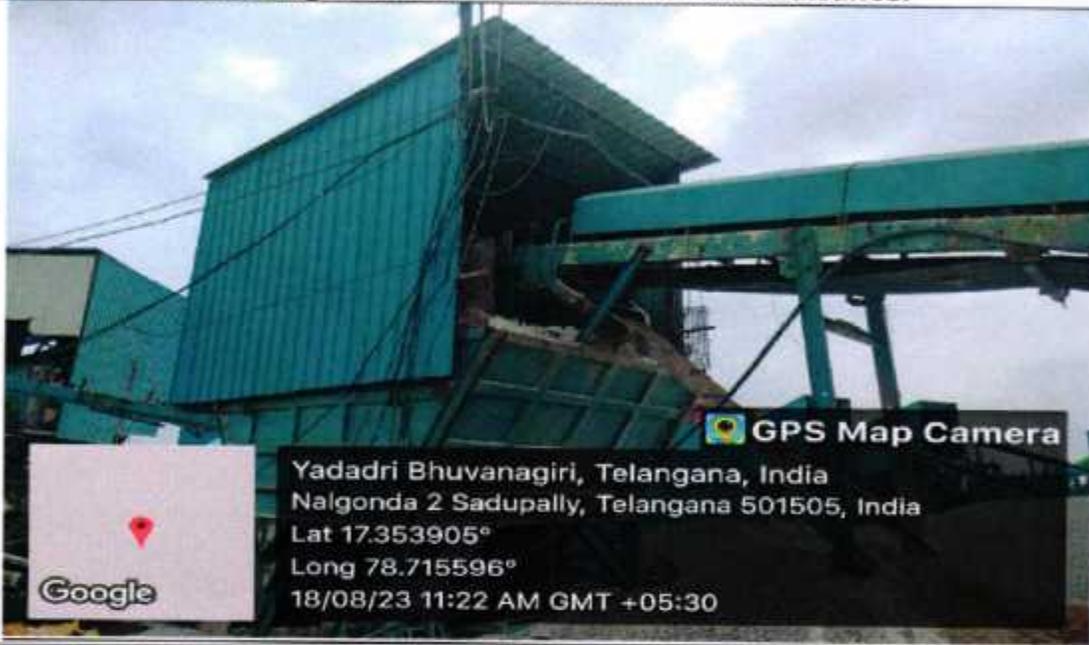
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Annexure - V

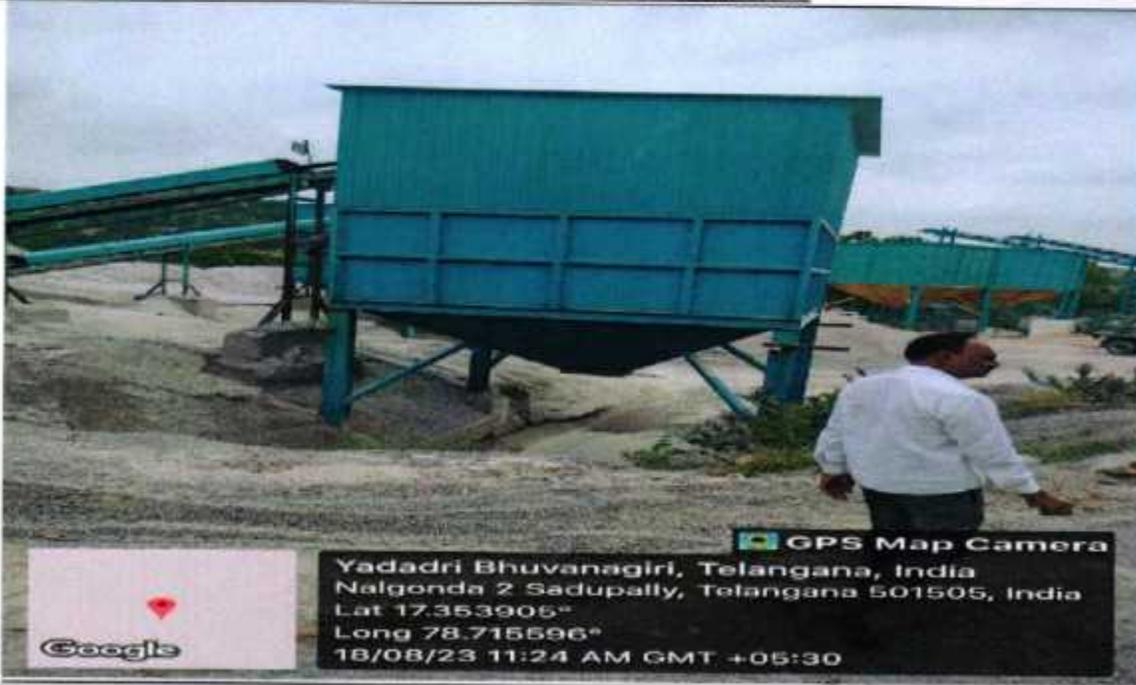
**M/s. Sri Venkata Shiva Metal Industries, Sy. No. 56/A, 65/A, Deshmukh (V),
Pochampally (M), Yadadri Bhuvanagiri district (R16)**

**The latest photographs taken on 18.08.2023 showing air pollution control
measures:**

Cladding to the screens to control dust nuisance:



Dust bunker to control dust emissions:

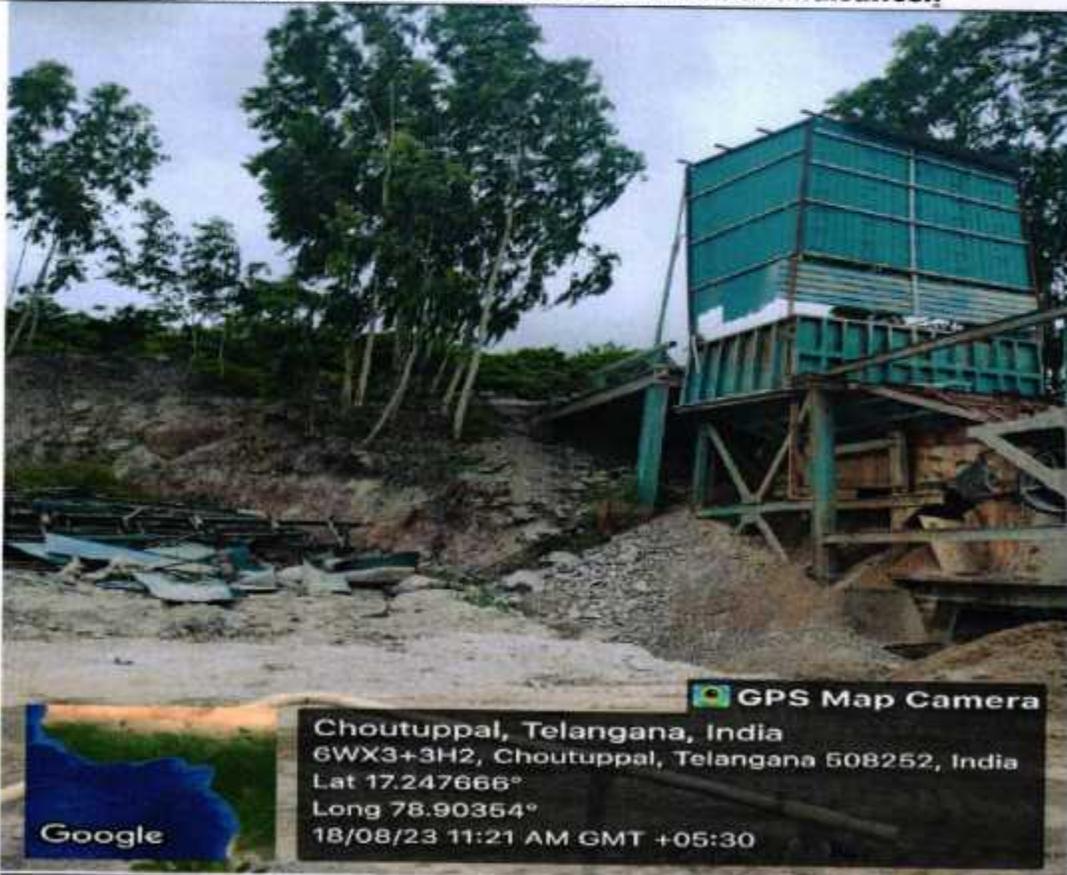


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Cladding to the crusher to control dust nuisance:



Cladding to the Jaw Crusher to control dust nuisance::

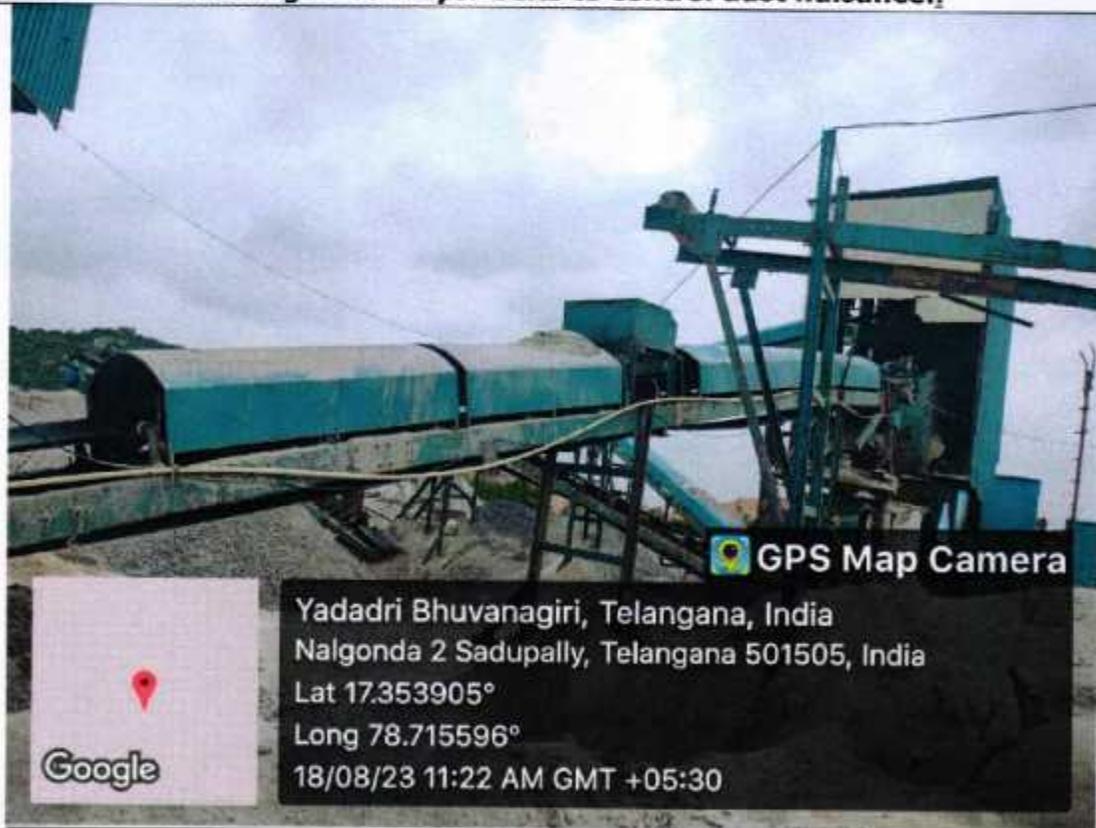


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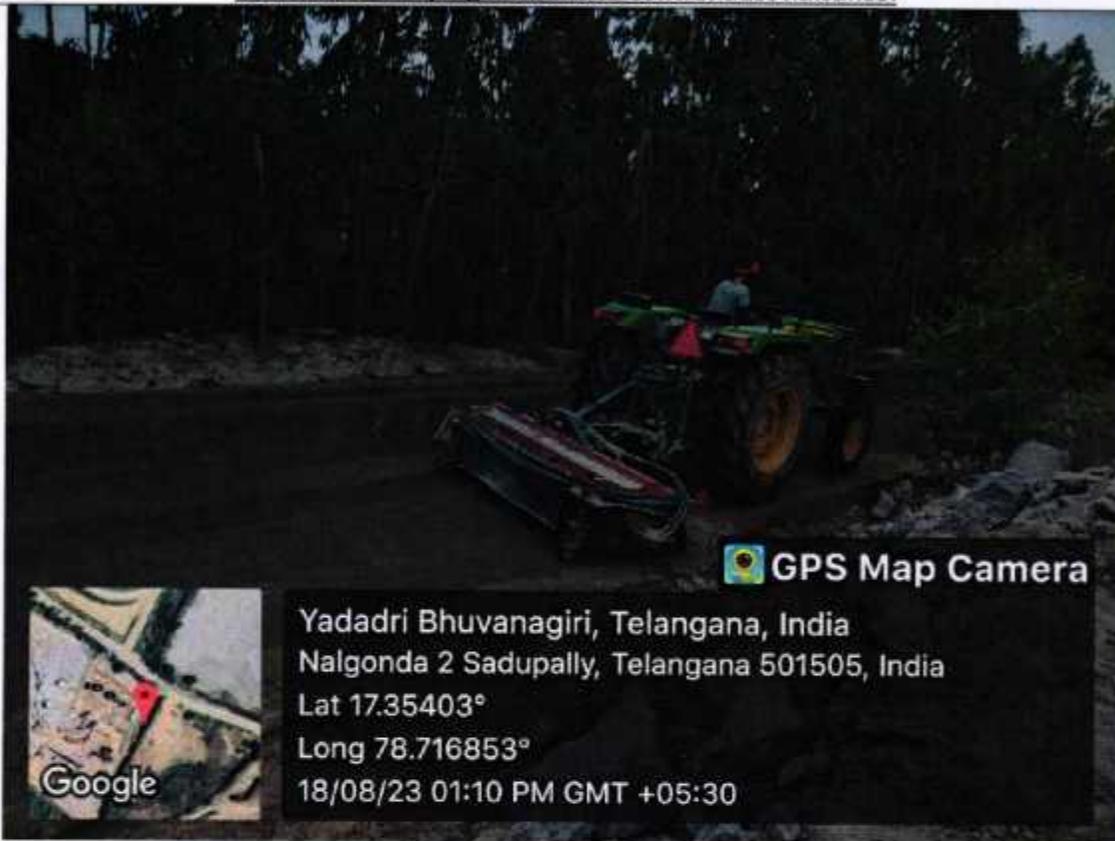
Cladding to the Conveyor belts to control dust nuisance:



Cladding to conveyor belts to control dust nuisance;:



Dedicated sweeping machine to control dust nuisance:

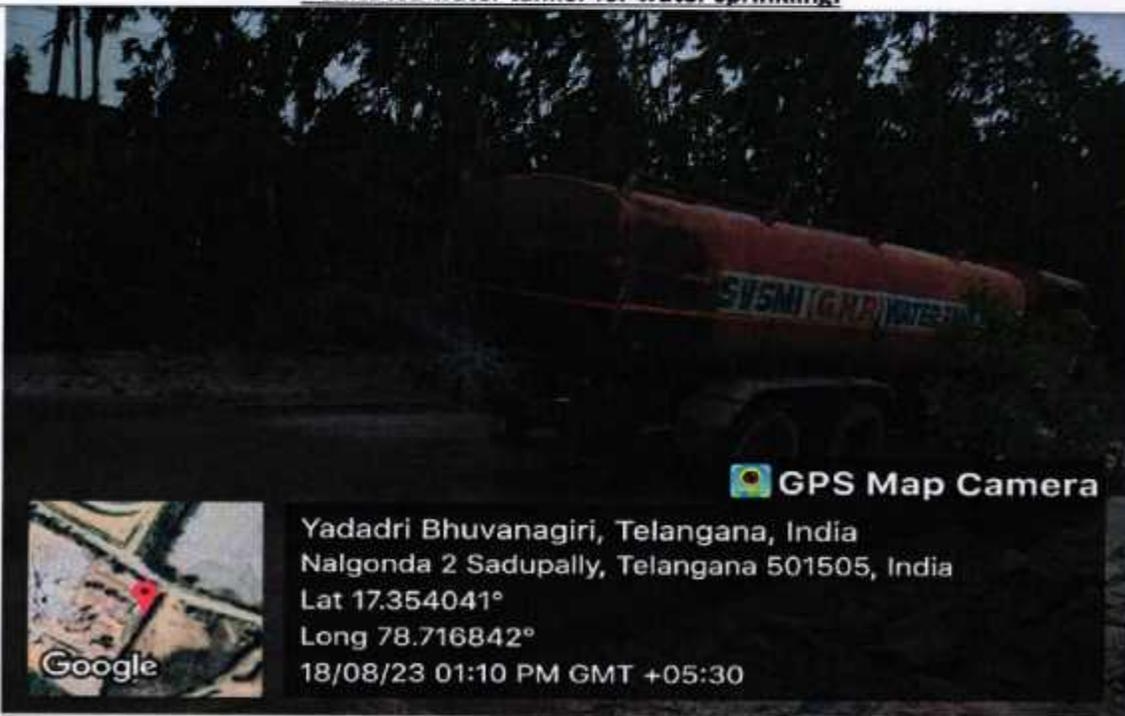


 **GPS Map Camera**

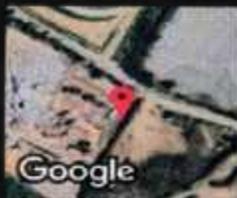


Yadadri Bhuvanagiri, Telangana, India
Nalgonda 2 Sadupally, Telangana 501505, India
Lat 17.35403°
Long 78.716853°
18/08/23 01:10 PM GMT +05:30

Dedicated water tanker for water sprinkling:



 **GPS Map Camera**



Yadadri Bhuvanagiri, Telangana, India
Nalgonda 2 Sadupally, Telangana 501505, India
Lat 17.354041°
Long 78.716842°
18/08/23 01:10 PM GMT +05:30

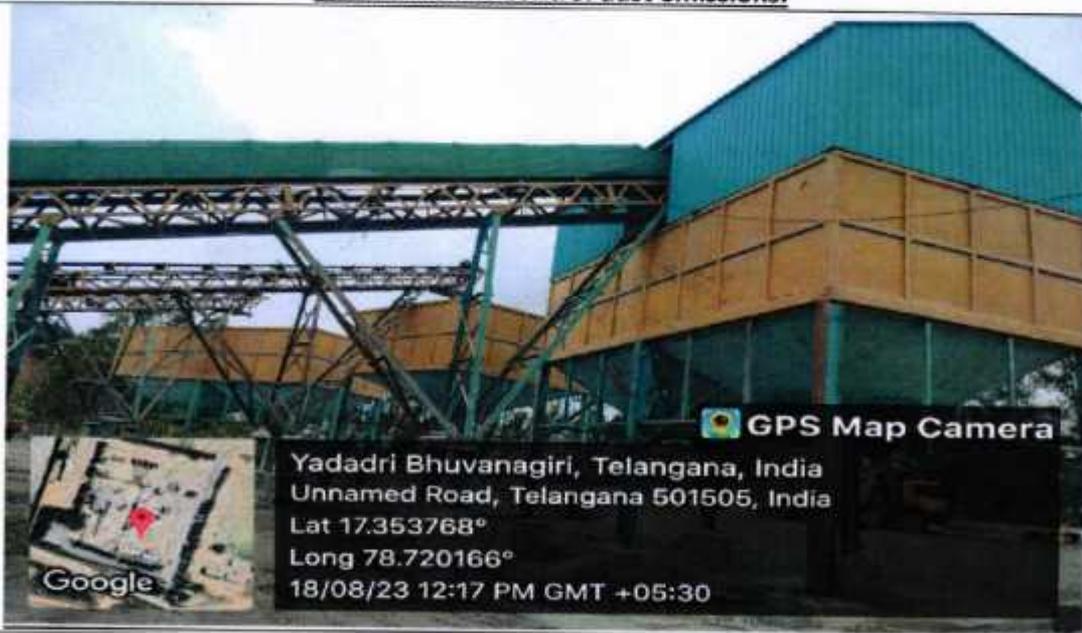
**M/s. Superfine Sand (Hyderabad) Ltd., Sy.No.82, Deshmukhi (V), Pochampally (M),
Yadadri Bhuvanagiri District (R17)**

**The latest photographs taken on 18.08.2023 showing air pollution control
measures:**

Cladding to the screens to control dust nuisance:



Dust bunker to control dust emissions:

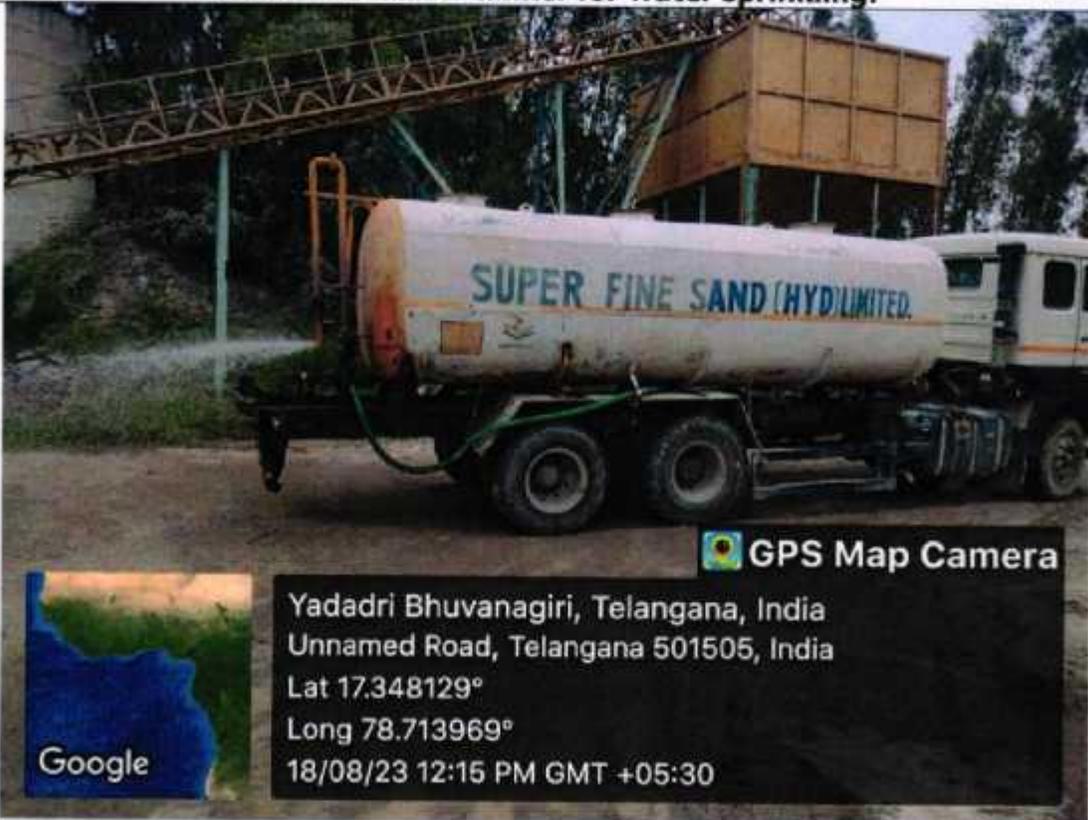


21

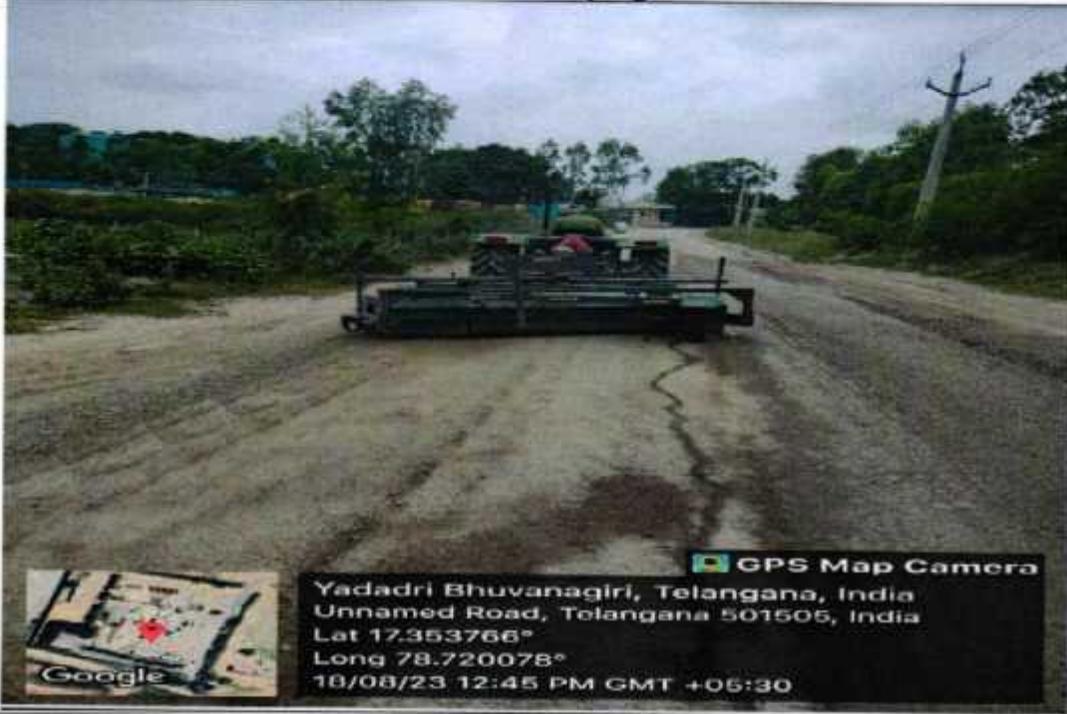
Water sprinklers on conveyor belts to control dust nuisance:



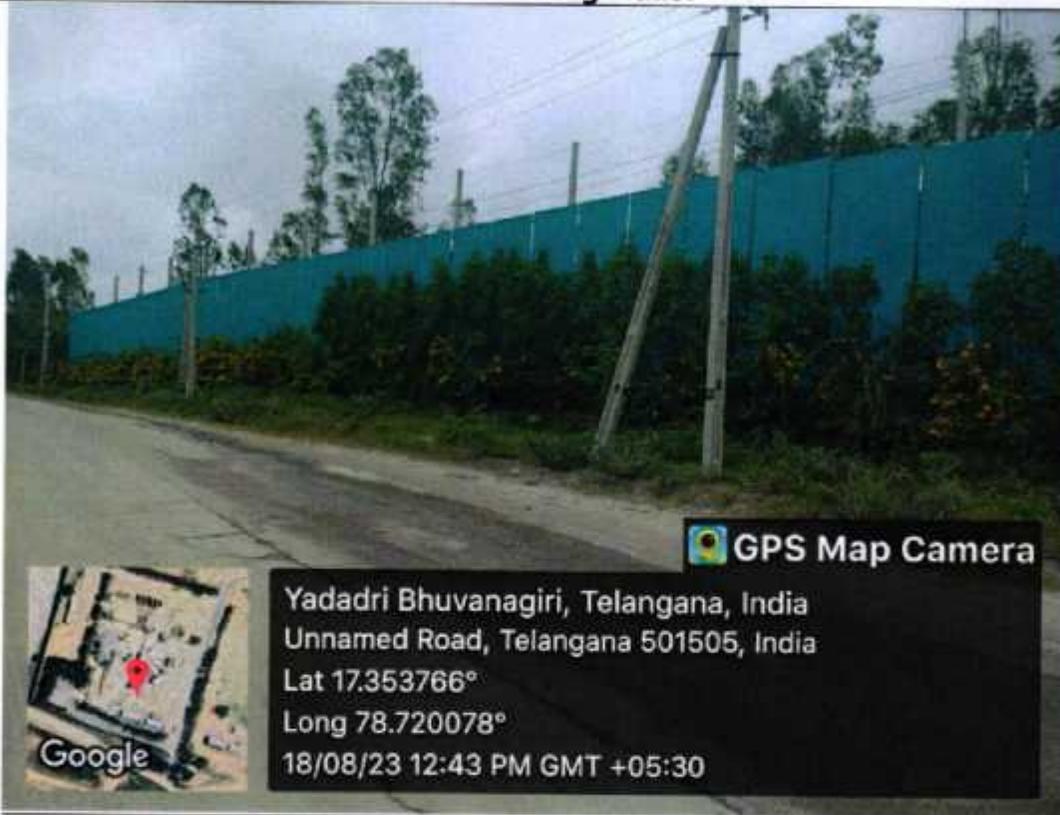
Dedicated water tanker for water sprinkling:



Common Road sweeping machine:

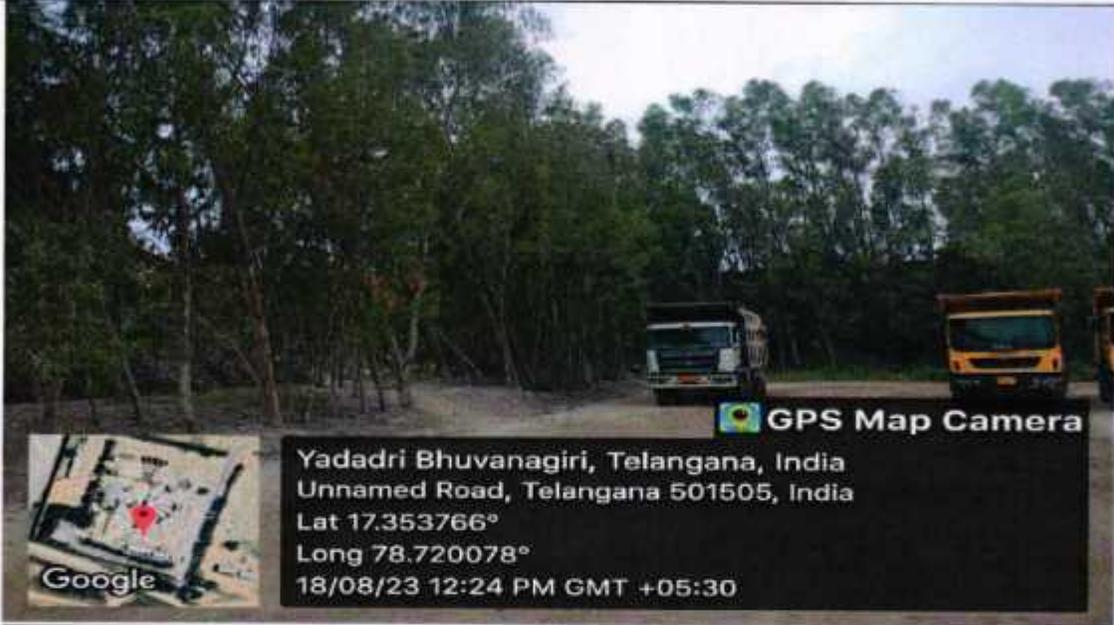


Wind breaking walls:

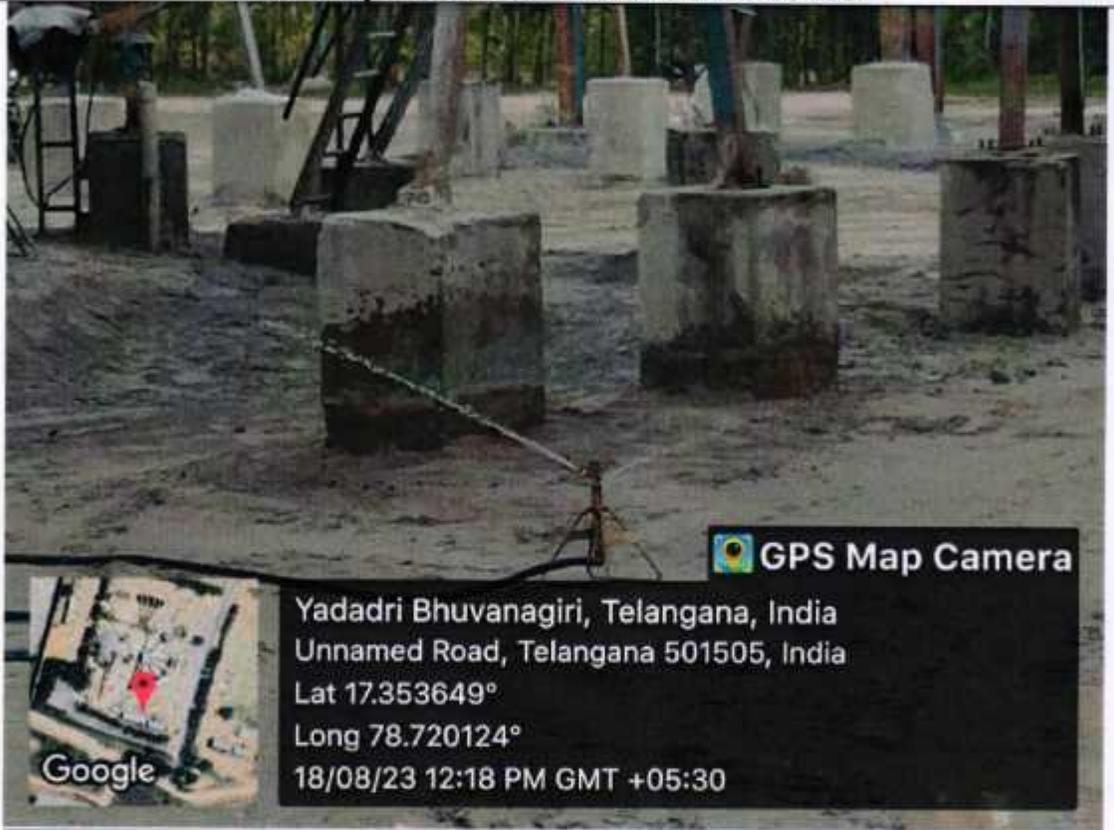


23

Green belt:



Water sprinklers to control dust nuisance:



Annexure - VII



(24)

PS K Infrastructures And Projects Private Limited

Date: 16-08-2023.

To,
The Environmental Engineer,
T.S.Pollution Control Board,
Regional Office, Nalgonda,
Telangana.

ACE-2
P/B:1 verify
and update the
documents
16/08/2023

Respected Sir,

Sub:- Intimation of closing the Hot Mix Plant at Sy.No.79/A, Deshmikhi (V), Pochampally (M), Yadadri Bhuvangiri District – Regarding.

Ref:- (1) Order No. 58254/PCB/RO-NLG/CFE/2020, dated 17-03-2020.

(2) Consent Order No. 58254/TSPCB/RO/NLG/CFO/2020,
dated 12-08-2020.

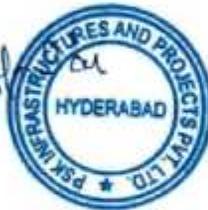
....0....

This is to inform you that as per the above references 1 and 2 we have established the Hot Mix Plant at Sy.No.79/A, Deshmikhi (V), Pochampally (M), Yadadri Bhuvangiri District. And now the work is completed and the Hot Mix Plant also removed from the above-mentioned premises long back and now there is no Hot Mix Plant existing at the above-mentioned premises. And we are hereby surrendering the Consent Order No.58254/TSPCB/RO/NLG/CFO/2020, dated 12-08-2020. Kindly acknowledge the same.

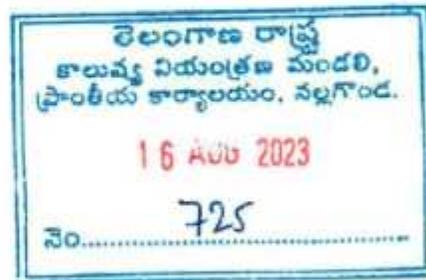
Thanking you.

A Venkatasubrahmanyam

Yours faithfully



Authorized Signatory



AN ISO 9001 - 2008

Regd Office : # 8-2-248/1/7/51, Plot No. 51, Nagarjuna Hills, Punjagutta, Hyderabad - 500 082.

Phone : 040 - 49999250 to 9299, Fax : 040 - 49999255

Email : info@pskinfra.com, Website : www.pskinfra.com



Annexure – VII A

**M/s. PSK Infrastructure and Projects Private Limited Sy.No.79/A, Deshmukhi (V),
Pochampally (M), Yadadri Bhuvanagiri District.**

The latest photographs taken on 18.08.2023 showing dismantled status



Annexure – VIII

**M/s. Nagarjuna Hy-Tech Constructions, Sy.No.78/A, 78/A/1, Deshmukhi (V),
Pochampally (M), Yadadri Bhuvanagiri District.**

The latest photographs taken on 18.08.2023 showing the non-operation status





TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE – I, RANGAREDDY DISTRICT
 H.No.6-3-1219, Block C, Ward No.91, 2nd Floor, Backside of Country Club, Kundanbagh, Umanagar, Begumpet, Hyderabad - 500016.

M. Venkat Narsu
 Environmental Engineer

(27) Ok

Annexure - IX

Email:ee-rr1-tspcb@telangana.gov.in

Lr.No.OA9/2022/PCB/RO.I-RRD/2023- 1811

Date:22.05.2023

To,
Additional Commissioner of Police,
Vanasthalipuram,
Rachakonda Police Commisenerate.

Sir,

Sub:- TSPCB – Regional Office – I, Rangareddy District – Hot Mix Plants – Operating without obtaining Revocation of Closure Orders of the Board – Causing Air pollution to the surroundings - Closure Order Issued - Continuing operations with DG Set - Action Requested - Reg.

- Ref:-**
1. TSPCB Closure Orders dated: 05.01.2021.
 2. W.P.No.15508 of 2021 filed by P.Veda Sri, R/o. Kothapet, Saroornagar, Rangareddy District.
 3. Hon'ble High Court Order dated 05.11.2021.
 4. T.O. Lr, dt:03.12.2021.
 5. NGT OA No. 9 of 2022 filed by Smt Pisati Indra Reddy, R/o.Pedda Amberpet Village, Abdullapurmet Mandal, Rangareddy District against Hot Mix Units, Stone Crushers & Quarries.
 6. T.O letter to MRO, Abdullapurmet regarding seizing of the Hot Mix Plants, dt:24.11.2022 & 11.01.2023.
 7. T.O letter to ACP, Vanasthalipuram requesting to take action against the Hot Mix Plants, dt: 05.12.2022 & 11.01.2023.
 8. Temporary Revocation of Closure Order of M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abduppapurmet (M), Rangareddy District, dt:07.01.2023.
 9. Complaints received on 20.05.2023 regarding illegal operation of the Hot Mix plants in Saddupally area.
 10. Inspection of the area and surroundings on 20.05.2023.
 11. Letter to MRO, Abdullapurmet regarding seizing of the Hot Mix Plants, dt:22.05.2023.

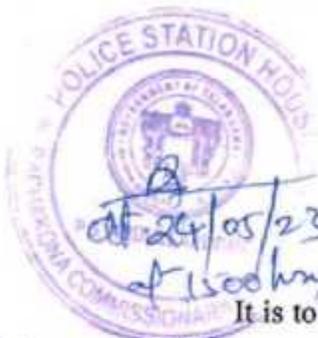
It is to inform that, the Board has issued Closure Orders to the following Hot Mix Plants vide reference 1st cited regarding air pollution caused by the units located in Saddupally, Abdullapurmet (M), Ranga Reddy District:

1. M/s. SV Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
2. M/s. Ganesh Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
3. M/s. Ambica Infra, Saddupally (V), Abdullapurmet (M), Rangareddy District
4. M/s. Mayank Infra, Saddupally (V), Abdullapurmet (M), Rangareddy District
5. M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abdullapurmet (M), Rangareddy District
6. M/s. Ashok Hot Mix, Saddupally (V), Abdullapurmet (M), Rangareddy District
7. M/s. Silicon Hot Mix (Owner B. Venkatesh), Saddupally (V), Abdullapurmet (M), Rangareddy District
8. M/s. SPR Constructions, Sy.No.208, Saddupally (V), Abdullapurmet (M), Rangareddy District

DESPATCHED
 On 22/05/2023



7995086356



8712662283
 SPP D. Karun Kumar

4 MAY 2023



Subsequently, the complainants and the industries filed a writ petition before the Hon'ble High Court in W.P.Nos. 19532, 19676, 19678, 19706 and 19713 of 2021. The Hon'ble High Court vide order dated 05.11.2021 has disposed the case stating the following:

"It has been stated that because some interim orders were passed earlier, the petitioners' units are operating with full strength, though there are Closure Orders. Resultantly, the Tahsildar, Abdullapurmet Mandal, is directed to ensure that the subject units are closed completely. The industries, in the light of the Closure Orders, shall be closed down all operations forthwith. The petitioners shall be free to challenge the closure orders by taking resource to appropriate legal remedies available under the law."

Vide reference 4th cited, this office has requested the Tahsildar, Abdullapurmet to seize the DG Sets of hot mix plants so as to stop the operation of the industry as the Writ Petition (15508 of 2021) was filed by P. Veda Sri, R/o. Kothapet, Saroornagar, Rangareddy District. Accordingly, the Tahsildar along with this Office Officials have seized the DG Sets of the above hot mix plants.

However, the Hot Mix Plant managements have tampered with the sealed done by the Tahsildar, Abdullapurmet to the DG sets & control panel rooms and are operating illegally during late nights & early mornings. The petitioners have subsequently raised complaints regarding unauthorized & illegal operation of the units.

Vide reference 5th cited, NGT OA No. 9 of 2022 was filed by Smt Pisati Indra Reddy, R/o.Pedda Amberpet Village, Abdullapurmet Mandal, Rangareddy District against Hot Mix Units, Stone Crushers & Quarries. The case is pending for final argument of 05.07.2023.

Vide reference 6th cited, this Office has addressed a letter to the Tahsildhar, Abdullapurmet Mandal requesting to again seize the Plant & Machinery including DG Set under Section 133 of CrPC in the interest of Public Health and Environment and requested to furnish the action taken report to this office for further necessary action.

Vide reference 7th cited, this Office has addressed letters to your good office requesting to initiate action against the Hot Mix Plants as per the Law as they are operating by tampering with the sealed / seized DG sets & control panel rooms in spite of Closure Orders issued by the TSPCB & earlier seizure of the Plant & Machinery by the Tahsildar, Abdullapurmet.

Subsequently, vide reference 8th cited, the Board has issued Temporary Revocation of Closure Order, dt:07.01.2023 to M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abdullapurmet (M), Rangareddy District for a period of three (3) months up to 06.04.2023. Subsequently, the industry has requested Extension of Temporary Revocation which is under process at the Board.

Vide reference 10th cited, this Office has again received complaints from Smt. Veda Sri and others regarding illegal operation of certain hot mix plants despite Control Panel rooms & DG sets being seized by the Tahsildar, Abdullapurmet.

Accordingly, this Office Officials have inspected the above area and observed that certain Hot Mix Plants have tampered with the sealed / seized DG sets and control panel rooms. It was also observed that the following units were operating the units during nights & early mornings:

1. M/s. SV Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
2. M/s. Ganesh Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
3. M/s. Mayank Infra, Saddupally (V), Abdullapurmet (M), Rangareddy District

Accordingly, a letter was again addressed to the Tahsildar, Abdullapurmet on 22.05.2023 requesting to seize the Plant & Machinery including DG Set under Section 133 of CrPC.

In view of the above, it is requested to initiate action against the above Hot Mix Plants as per the Law as they are operating by tampering with the sealed / seized DG sets & control panel rooms in spite of Closure Orders issued by the TSPCB and seizure of the Plant & Machinery by the Tahsildar, Abdullapurmet.

ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
TSPCB
BOARD REGIONAL OFFICE - I
RANGA REDDY DISTRICT

Copy submitted to the Member Secretary, TSPCB for kind information.

Copy submitted to the Collector & District Magistrate, Rangareddy District for kind information.

Copy submitted to the Joint Chief Environmental Engineer, TSPCB, Zonal Office, Hyderabad for kind information.

Copy to the Tahsildar, Abdullapurmet for information & necessary action.

Copy to the SHO, Abdullapurmet PS for information & necessary action.



**TELANGANA STATE POLLUTION CONTROL BOARD
REGIONAL OFFICE – I, RANGAREDDY DISTRICT**

H.No.6-3-1219, Block C, Ward No.91, 2nd Floor, Backside of Country Club, Kundanbagh, Umanagar, Begumpet, Hyderabad - 500016.

M. Venkat Narsu
Environmental Engineer

o/c (30)

Annexure - 8
Email:ee-rr1-tspcb@telangana.gov.in

Lr.No.OA9/2022/PCB/RO.I-RRD/2023- 1810

Date:22.05.2023

To,
The Tahsildhar,
Abdullapurmet Mandal,
Rangareddy District.

Madam,

Sub:- TSPCB – Regional Office – I, Rangareddy District – Hot Mix Plants – Operating without obtaining Revocation of Closure Orders of the Board – Causing Air pollution to the surroundings - Closure Order Issued - Continuing operations with DG Set - Action Requested - Reg.

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 8. Temporary Revocation of Closure Order of M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abduppapurmet (M), Rangareddy District, dt:07.01.2023.
 9. T.O letter regarding seizing of the Hot Mix Plants, dt:11.01.2023.
 10. Complaints received on 20.05.2023 regarding illegal operation of the Hot Mix plants in Saddupally area.
 11. Inspection of the area and surroundings on 20.05.2023.

* * *

It is to inform that, the Board has issued Closure Orders to the following Hot Mix Plants vide reference 1st cited regarding air pollution caused by the units located in Saddupally, Abdullapurmet (M), Ranga Reddy District:

1. M/s. SV Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
2. M/s. Ganesh Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
3. M/s. Ambica Infra, Saddupally (V), Abdullapurmet (M), Rangareddy District
4. M/s. Mayank Infra, Saddupally (V), Abdullapurmet (M), Rangareddy District
5. M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abdullapurmet (M), Rangareddy District
6. M/s. Ashok Hot Mix, Saddupally (V), Abdullapurmet (M), Rangareddy District
7. M/s. Silicon Hot Mix (Owner B. Venkatesh), Saddupally (V), Abdullapurmet (M), Rangareddy District
8. M/s. SPR Constructions, Sy.No.208, Saddupally (V), Abdullapurmet (M), Rangareddy District

DESPATCHED
On 22/05/2023



7995086356

అధ్యక్షుడు హరికృష్ణారావు
రంగారెడ్డి జిల్లా

24 MAY 2023

హరికృష్ణారావు, తెలంగాణ

Subsequently, the complainants and the industries filed a writ petition before the Hon'ble High Court in W.P.Nos. 19532, 19676, 19678, 19706 and 19713 of 2021. The Hon'ble High Court vide order dated 05.11.2021 has disposed the case stating the following:

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Vide reference 4th cited, this office has requested the Tahsildar, Abdullapurmet to seize the DG Sets of hot mix plants so as to stop the operation of the industry as the Writ Petition (15508 of 2021) was filed by P. Veda Sri, R/o. Kothapet, Saroornagar, Rangareddy District. Accordingly, the Tahsildar along with this Office Officials have seized the DG Sets of the above hot mix plants.

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Vide reference 6th cited, this Office has addressed a letter to the Tahsildhar, Abdullapurmet Mandal requesting to again seize the Plant & Machinery including DG Set under Section 133 of CrPC in the interest of Public Health and Environment and requested to furnish the action taken report to this office for further necessary action. However, this Office has not received any update on this to take further necessary action.

Vide reference 7th cited, this Office has addressed a letter to the ACP, Vanasthalipuram requesting to initiate action against the Hot Mix Plants as per the Law as they are operating by tampering with the sealed / seized DG sets & control panel rooms in spite of Closure Orders issued by the TSPCB & earlier seizure of the Plant & Machinery by the Tahsildar, Abdullapurmet.

Subsequently, vide reference 8th cited, the Board has issued Temporary Revocation of Closure Order, dt:07.01.2023 to M/s. Veltech Constructions, Sy.No.203P, Saddupally (V), Abdullapurmet (M), Rangareddy District for a period of three (3) months up to 06.04.2023. Subsequently, the industry has requested Extension of Temporary Revocation which is under process at the Board.

Vide reference 9th cited, this Office has again addressed a letter to the Tahsildhar, Abdullapurmet Mandal requesting to again seize the Plant & Machinery of certain Hot Mix Plants including DG Set under Section 133 of CrPC in the interest of Public Health and Environment and requested to furnish the action taken report to this office for further necessary action. However, this Office has not received any update on this to take further necessary action.

Vide reference 10th cited, this Office has ⁽³²⁾ again received complaints from Smt. Veda Sri and others regarding illegal operation of certain hot mix plants despite Control Panel rooms & DG sets being seized by the Tahsildar, Abdullapurmet.

Accordingly, this Office Officials have inspected the above area and observed that certain Hot Mix Plants have tampered with the sealed / seized DG sets and control panel rooms. It was also observed that the following units were operating the units during nights & early mornings:

1. M/s. SV Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
2. M/s. Ganesh Constructions, Saddupally (V), Abdullapurmet (M), Rangareddy District
3. M/s. Mayank Infra, Saddupally (V), Abdullapurmet (M), Rangareddy District

In view of the above, it is again requested to seize the Plant & Machinery including DG Set under Section 133 of CrPC in the interest of Public Health and Environment and requested to furnish the action taken report to this office for further necessary action.

ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
BOARD REGIONAL OFFICE - I
RANGA REDDY DISTRICT

Copy submitted to the Member Secretary, TSPCB, Board Office, Hyderabad for kind information.

Copy submitted to the Collector & District Magistrate, Rangareddy District for kind information.

Copy submitted to the RDO, Ibrahimpatnam, Rangareddy District for kind information.

Copy submitted to the Joint Chief Environmental Engineer, TSPCB, Zonal Office, Hyderabad for kind information.

